

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 44/2005  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: M/s. Far Pavilions Tours & Travels Pvt. Ltd. & Ors.

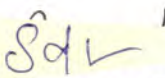
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of  
the Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Abhinav Vadhichha	(Sr. Adv.)	] for Petitioner	M. Arshwan
2.	Mr. Swati Sinha	(Adv.)		
3.	Ms. Manisha	(Adv.)		
4.	Dhru Dewan, Adv.	- For R.Nos 3, 9 & 10		

**ORDER**

On the request made by the learned Counsel for the parties hearing is  
deferred to 8<sup>th</sup> of August 2017.

List on 8<sup>th</sup> of August, 2017.

  
(CHIEF JUSTICE M.M KUMAR)  
PRESIDENT

  
(SMT. DEEPA KRISHAN)  
MEMBER (T)

Dated: 22-5-17  
Kanta